Supplementary Cause List Sr. No.1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-LPA No.2/2020

EMG-CM No.4/2020

(Through Video Conferencing from Jammu)

Rakesh Kumar Choudhary

....Appellant

Through :-Mr. Vikram Sharma, Advocate

(On Video Conferencing from High Court at

Jammu)

Mr. Sunil Sethi, Sr. Advocate with

Mr. Ravi Abrol, Advocate

(on Video Conference from their residence

at Jammu)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

EMG-LPA no.5/2020

EMG-CM no.13/2020 (for

interim relief)

Through Video Conferencing)

Chaman Lal

.....Appellants

Through: - Mr. P. N. Raina, Sr. Advocate with

Mr. J. A. Hamal, Advocate

(On Video Conferencing from their

residence at Jammu)

V/s

State of J&K (Now Union Territory of J&K) & Others

....Respondent(s)

Through :- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.61/2020

CM Nos.1978 & 1977/2020 (Through Video Conferencing from

Srinagar)

M/s Usman Construction and others

.....Appellant

Through :-Mr. Altaf Naik, Senior Advocate

(On Video Conferencing from High Court at

Srinagar)

V/s

Union Territory of J&K and Others

....Respondent(s)

Through :-Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.62/2020 in OWP

no.477/2019

CM Nos.1979, 1980

& 1981/2020

(Through Video Conferencing from

Srinagar)

M/s Mohammad Ashore and others

.....Appellant

Through :- Mr. Hakim Suhail Ishtiyaq,

Advocate

(On Video Conferencing from High Court at

Srinagar)

Commissioner/Secretary to Government and Another

....Respondent(s)

Through: Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at Jammu)

LPA no.63/2020

CM Nos.1982, 1983

& 1984/2020

(Through Video Conferencing from

Srinagar)

Mohammad Farooq Lone & Others

.....Appellants

Through :-Mr. Hakim Suhail Ishtiyaq,

Advocate.

(On Video Conferencing from High Court at

Srinagar)

V/s

Union Territory of J&K & Others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG

(On Video Conferencing from High Court at

Jammu)

LPA No.64/2020

CM Nos.1936, 1937 & 1938/2020 (Through Video Conferencing from

Srinagar)

Vikar Ahmad Dar

.....Appellants

Through:- Mr. Z.A.Shah, Sr. Adv. (On Video Conference from High Court at Srinagar)

V/S

State of J&K and others

....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

EMG-LPA No.7/2020 EMG-CM Nos.16/2020 (Through Video Conferencing from Jammu)

Nagar Singh

.....Appellants

Through:- Mr. Abhinav Sharma, Adv (On video Conference from his office at Jammu)

State of J&K and others

V/S

.....Respondent(s)

Through:- Mr. F. A. Natnoo, AAG (On video Conferencing from High Court at Jammu)

HON'BLE THE CHIEF JUSTICE

HIGH

(On Video Conference from High Court at Jammu)

Coram:

HON'BLE MR. JUSTICE SANJAY DHAR, JUDGE

(On Video Conference from High Court at Jammu)

ORDER 09.06.2020

EMG-LPA Nos.2, 5,7/2020 & LPA Nos.61-64/2020

Heard Mr. F. A. Natnoo, AAG.

List for continuation of his arguments on 11th June 2020 at 11.30 A.M.

(SANJAY DHAR) JUDGE (GITA MITTAL) CHIEF JUSTICE

Jammu 09.06.2020 Raj Kumar